NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Am. ILANGO COUNSIL F.R Pizzirioniza 2. P. Mohan Thumal. cound for. Regrondent

ORDER

Counsels representing both the parties are present. Post the matter alongwith TCP/200/2016. Put up on 14.12.2017.

-5d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)